NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 107/15	TP 138/17	Hearing	391 / 394	Richmond Consultancy Services Pvt. Ltd.,

NAME (IN CAPITAL) SL. & PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

V. RAJINI 23.

9980059599

Prima Huti

Petitioner Roc

Counsel for petitioner is present. Heard her. Smt. Prema Hatti, Standing Counsel for ROC office is present. Assistant from OL office is present.

Counsel for petitioner is directed to file reply to the report filed by the ROC and also to file synopsis to facilitate the Tribunal to pass necessary orders.

List it on 04.08.2017.

MEMBER (J)

MEMBER (T)